

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.7/2013

Tuesday, this the 12th day of March,2013

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Smt.M.Attabi
W/o Koyakidavu, T.M.,
Working as Lady Health Visitor
Union Territory of Lakshadweep
Primary Health Center
Chetlat Island – 682 554

...Applicant

(By Advocate Mr.N Unnikrishnan)

V e r s u s

1. The Union of India represented by the Secretary
to Government of India, Ministry of Finance,
Department of Expenditure
New Delhi – 110 001
2. The Administrator
Union Territory of Lakshadweep
Kavaratti Island – 682 555
3. The Director of Medical and Health Services
Union Territory of Lakshadweep Administration
Kavaratti Island – 682 555
4. The Pay and Accounts Officer
Union Territory of Lakshadweep
Kavaratti – 682 555
5. The Medical Officer in charge,
Primary Health Center
Chetlat

...Respondents

(By Advocate Mr.George Joseph, ACGSC for R1 and Mr.S Radhakrishnan for R2-5)

This application having been heard on 12th March 2013, this Tribunal on the same day delivered the following :-

ORDER

Vide order dated 17.01.2013, the grievance of the applicant stands redressed. As such, the O.A is closed. However, if the applicant has any grievance arising out of calculation etc, she is at liberty to move a representation accordingly.

(Dated this the 12th day of March, 2013)



(Dr.K.B.S.RAJAN)
JUDICIAL MEMBER

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